NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/205/2016

NAME OF THE PETITIONER(S)

: Mulvadi Raghupathy Ranganathan

NAME OF THE RESPONDENT(S)

: M/s Nihon Technology Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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ORDER

Proxy counsel representing senior counsel for petitioner, Shri R Prabhakar present. Shri V Mahesh, PCS, representing the respondents present. Proxy counsel sought further time for submitting arguments as his senior counsel is engaged in Supreme Court. Several opportunities were given to the counsel for petitioner to submit his arguments. At request we are inclined to give a final opportunity in the interest of justice, failing which the matter will be decided on merits. Put up on 20.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)